

Financial Estimates and Performance Budget (2014-15) of ESIC, New Delhi

खान मंत्रालय में राज्य मंत्री; इस्पात मंत्रालय में राज्य मंत्री; तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (श्री विष्णु देव साय) : महोदय, मैं वर्ष 2014-15 के वर्ष के लिए कर्मचारी राज्य बीमा निगम (ई.एस.आई.सी.), नई दिल्ली के वित्तीय प्राक्कलन और निष्पादन बजट की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

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STATEMENT BY MINISTERS**Status of Implementation of recommendations contained in the Thirty-eighth Report of Department-related Parliamentary Standing Committee on Labour**

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES; THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION: (SHRI SANTOSH KUMAR GANGWAR): Sir, I make a statement regarding updated Status of implementation of recommendations contained in the Thirty-eighth Report of the Department-related Parliamentary Standing Committee on Labour on "Welfare of Small Weavers of Mau and Adjoining Area - A Case Study" pertaining to the Ministry of Textiles.

Status of implementation of recommendations contained in the Twelfth Report of Department-related Parliamentary Standing Committee on Petroleum and Natural Gas

And

Status of implementation of recommendations contained in the Twenty-Third Report of Department-related Parliamentary standing Committee on Petroleum and Natural Gas

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री धर्मेन्द्र प्रधान) : महोदय, मैं निम्नलिखित के संबंध में वक्तव्य सभा पटल पर रखता हूँ:-

- (i) 'तेल संस्थानों की सुरक्षा' के संबंध में विभाग संबंधित पेट्रोलियम और प्राकृतिक गैस संबंधी संसदीय स्थायी समिति के बारहवें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति।
 - (ii) 'तेल उद्योग विकास बोर्ड का कार्यकरण' के संबंध में विभाग संबंधित पेट्रोलियम और प्राकृतिक गैस संबंधी संसदीय स्थायी समिति के तेईसवें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति।
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